Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 06.09.2012

The meeting No.22/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 06.09.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. Development Officer	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.20/AM-13, dated 23.08.2012 and Meeting No.21/AM-13, dated 30.08.2012 were taken for ratification. As there were no amendments to the same, the above referred minutes of 23.08.2012 and 30.8.2012 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.22/AM-13 dated 06.09.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER :22/84-ALC3/2012 **MEETING DATE**: 06.09.2012

		Party Name: SHRI LAKSHMI DEFENCE SOLUTIONS LTD.	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Rejected		
	HQ File :01/84/050/00099/AM13/ RLA File :06/24/040/00006/AM13/ Lic.No/Date:0610027047 14.05.2012					
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted measurement sheet of the export product called for by DGFT vide its letter dated 16.7.2012. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.					
RLA may take suitable consequential action accordingly.						

Case No.:4/16/84-ALC3/2012	Party Name: SUPERHOUSE LTD.,	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Rejected	
HQ File :01/84/050/00123/AM13/	RLA File :06/24/040/00011/AM13/	Lic.No/Date:0610027351 30.05.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted relevant documents called for vide DGFT's letter dated 03.08.2012 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.				

	1 19	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00108/AM13/		Lic.No/Date:0510326680 05.06.2012	

RLA may take suitable consequential action accordingly.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details
submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities
present in the meeting decided to ratify Advance Authorization issued in this case as detailed below:-

ртевене ит	<u> </u>			
S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Pyjama made of 100%	21,158	100% Cotton yarn dyed	41,823 Sq.
	Cotton yarn dyed fabric, GSM-	Nos.	fabric, GSM-189+/-10%	meter
	189+/-10%, 100% Polyester		100% Polyester satin fabric,	1558 Sq.
	satin fabric, GSM-75+/-10%		GSM-75+/-10%	meter
	and 100% Cotton lawn fabric,		100% Cotton lawn fabric,	2168 Sq.
	GSM-93+/-10%		GSM-93+/-10%	meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		5	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
4	HQ File :01/84/050/00192/AM13/	RLA File :04/24/040/00041/AM13/	Lic.No/Date:0410137298 13.06.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the Committee has already considered this case in its meeting No.21/AM-13 held on 30.08.2012 and approved the same.

Case No.:3/22/84-ALC3/2012	1 3	1	Status: Deferred
HQ File :01/84/050/00193/AM13/	RLA File :34/24/040/00060/AM13/	Lic.No/Date:3410034347	Defer Date:

		3.06.2012	04.10.2012
$\ _{5}$	Decision: The Committee considered the case as per agenda alongwith other rel	levant papers and observed th	at applicant firm
	has not provided the technical literature in respect of import item No.2 to	o 6, supplier's recipe, justif	ication note and
	manufacturing process of the export product in support of their proposal. As	ccordingly, the Committee aff	ter deliberations
	decided to ask the applicant firm to make available the above information for co	onsideration of the proposal.	The case stands
	for re-listing on 04.10.2012.		

	Case No.:4/22/84-ALC3/2012	II - 3	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
	HQ File :01/84/050/00194/AM13/	Lic.No/Date:3410034420 19.06.2012	Defer Date: 04.10.2012	
6	has not provided the technical liter manufacturing process of the export	the case as per agenda alongwith other ature in respect of import item No.2 product in support of their proposal. nake available the above information for	to 6, supplier's recipe, justification Accordingly, the Committee after	ication note and ter deliberations

	Case No.:4	/14/84-ALC3/2012	Party Name: RADNIK EXF	PORTS Meet No. 06.09.201	/Date:22/84-ALC3/2012 2	Status: Approved
	HQ File :01/84/050/00103/AM13/		RLA File :05/24/040/00098/	AM13/ Lic.No/D 21.06.201	ate:0510327978 2	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the deta submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in t case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/59/2012-13/Hosy., dated 05.09.2012 detailed below:-					
7	S.No.	Export Product	Export	Import item	Quantity	
			Quantity		allowed	

1.	Ladies Blouse with pocket below	2400 Nos.	100%	Polyester	dyed	1.88 Sq. meter
	waist made of 100% Polyester		woven	fabric,	GSM-	per piece
	dyed woven fabric, GSM-260+/-		260+/-1	0%		
	10% (Style: RUNA)					

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/16/84-ALC3/2012	06.00.2012	Status: Approved
HQ File :01/84/050/00121/AM13/	Lic.No/Date:0510328571 28.06.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/69/2012-13/Hosy., dated 05.09.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-112+/-10%	10,920 Nos.	100% Polyester dyed woven fabric, GSM- 112+/-10%	1

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:25/22/84-ALC3/2012		Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
9	HQ File :01/84/050/00215/AM13/	1	Lic.No/Date:5610000694 28.06.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the

Committee has already considered this case in its meeting No.21/AM-13 held on 30.08.2012 and approved the same.

	1	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
HQ File :01/84/050/00195/AM13/			Defer Date: 04.10.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the technical literature in respect of import item No.2 to 6, supplier's recipe, justification note and manufacturing process of the export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.

Case No.:9/22/84-ALC3/2012	1	06.00.2012	Status: Approved
HQ File :01/84/050/00199/AM13/	1	Lic.No/Date:0610027823 04.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Polyester Lanyards	12,238	1. Metallic fittings scaffold hook,	Net to	net
1.		Nos.	snap hook, karabiner rope grab	basis	with

	pipe anchor tower hook, rebar hook, carabiner, ascender, descender, pully, swivel hook, roof anchor	
	2.Heat Shrink tube	**

^{**}For import item No.2, diameter not given by the applicant firm. The R.A. may take diameter and allow 1% wastage for item No.2.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	l - ²	Status: Deferred
HQ File :01/84/050/00216/AM13/		Defer Date: 04.10.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the description of export products is not clear. The applicant firm has not given the GSM of export and import items and width of the import fabric. Technical literature and supplier's recipe for import item No.3 to 8, manufacturing process of export product and stage-wise wastage are also not given. The Committee also observed that import fabric has been mentioned in KG and export product has been mentioned in meter. The export item and import fabric should be mentioned in Sq. meter (same denomination). In absence of above information, it was not possible for the Committee to calculate the requirement of fabric. Accordingly, the Committee decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.

II .		06.00.2012	Status: Approved
HQ File :01/84/050/00180/AM13/	RLA File :05/24/040/00134/AM13/	Lic.No/Date:0510329865 17.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/67/2012-13/Hosy., dated 05.09.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Skirts (Shell) made from 55%	9083 Nos.	55% Nylon 40% Rayon	0.73 Sq. meter
	Nylon 40% Rayon 5% Spandex knit		5% Spandex knit solid	per piece
	solid dyed fabric, GSM-120+/-10%		dyed fabric, GSM-	
	& (Middle layer fabric) in 100%		120+/-10%	
	Polyester yarn dyed woven fabric,		100% Polyester yarn	0.71 Sq. meter
	GSM-67+/-10% with indigenous		dyed woven fabric,	per piece
	lining, Style No.914405.		GSM-67+/-10%	
2.	Infant skirts made from 100%	3698 Nos.	100% Cotton Corduroy	0.38 Sq. meter
	Cotton Corduroy printed woven		printed woven fabric,	per piece
	fabric, GSM-143+/-10% with		GSM-143+/-10%	
	indigenous lining, Style No.			
	306424/356081/362311			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/22/84-ALC3/2012	Party Name: SRF LIMITED	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred	
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HQ File :01/84/050/00206/AM13/	RLA File :04/24/040/00053/AM13/	Lic.No/Date:0410138279	Defer Date:
		20.07.2012	04.10.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not given content of import fabric in export product in support of their proposal. In absence of above information, it is not possible for the Committee to calculate the requirement of inputs. Accordingly, the Committee decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.

	Case No.:17	//22/84-ALC3/2012	Party Name: I		Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved	
	HQ File :01/84/050/00207/AM13/			ll l	Lic.No/Date:0610028081 20.07.2012		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the d submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this as detailed below:-						
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed		
15	1.	Flexible Intermediate Bulk Containers	15,00,000 Kgs.	PP Granules	1.10 Kg/Kg content export product.	in	
				`	export product.		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:10	0/22/84-ALC3/2012	Party N	Name: J.D. JONES &		Meet No/Da 06.09.2012	te:22/84-ALC3	3/2012	Status: Approved
	HQ File :01/	84/050/00200/AM13/	RLA F	ile :02/24/040/00076		Lic.No/Date 25.07.2012	:0210180232		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis, as detailed below:-								
16	S.No.	Export Product		Export Quantity	Import item		Quantity allowed		
	1.	NA 781L Gland pa equivalent to K 54H- cont 1170 Kgs. Y096DO Pack	•	1170 Kgs.	Y096DO Pac white disper or		1193.4 (including wastage)	Kgs. 2%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	-	06.00.2012	Status: Approved
HQ File :01/84/050/00201/AM13/	RLA File :05/24/040/00146/AM13/	Lic.No/Date:0510330612	

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infant Dress in 100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM-220+/-10% with Indian lining, Style No.306645/345367.	839 Nos.	100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM- 220+/-10%	583 Sq. meter
2.	Girls Dress in 100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM-220+/-10% with Indian lining, Style No.306645/345367.	2567 Nos.	100% Cotton solid dyed 18 wales Corduroy woven fabric, GSM- 220+/-10%	1920 Sq. meter
3.	Infant Top in 100% Cotton Corduroy 21W printed woven fabric, GSM-151+/-10%, Style No.297882/916356.	14,110 Nos.	100% Cotton Corduroy 21W printed woven fabric, GSM-151+/-10%	8263 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:14/22/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00204/AM13/	RLA File :05/23/040/00145/AM13/	Lic.No/Date:0510330503 25.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Shirt (Full Sleeve) made of	8100 Nos.	97% Cotton 3% Spandex	10,611 Sq.
	97% Cotton 3% Spandex yarn dyed		yarn dyed woven fabric,	meter (1.31
	woven fabric, GSM-167+/-10%,		GSM-167+/-10%	Sq. meter per
	Style No.146096.			piece)
2.	Ladies Tunic made of 100% Linen	1400 Nos.	100% Linen bleached	2660 Sq.
	bleached woven fabric, GSM-		woven fabric, GSM-	meter (1.90
	125+/-10%, Style No. 32616		125+/-10%	Sq. meter per
				piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:12/22/84-ALC3/2012	5	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
19	HQ File :01/84/050/00202/AM13/			Defer Date: 27.09.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 27.09.2012.

Case No.:13/22/84-ALC3/2012	Party Name: RICHA GLOBAL EXPORTS P. LTD.	06.00.2012	Status: Approved
HQ File :01/84/050/00203/AM13/		Lic.No/Date:0510330649 26.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM and after deliberations decided to ratify the

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	Advance A	Authorization issued in this case as detailed	ed below:-		
	S.No.	Export Product	Export	Import item	Quantity
20			Quantity		allowed
20	1.	Ladies Top (Yoke front and back is	2100 Nos.	100% Nylon dyed net	350 Kgs.
		of imported fabric rest all Indian		knitted fabric	
		fabric) made of 100% Nylon dyed		(Embroidered with 100%	
		net knitted fabric (Embroidered with		Cotton yarn), GSM-	
		100% Cotton yarn), GSM-247+/-		247+/-10%	
		10%, Style No.00601885 KIERA			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:15/22/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	06.00.2012	Status: Approved
HQ File :01/84/050/00205/AM13/		Lic.No/Date:0510330944 31.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-88+/-10%, Style No. Z5C628	4000 Nos.	100% Polyester dyed woven fabric, GSM-88+/-10%	1

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:21/22/84-ALC3/2012		Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved		
HQ File :01/84/050/00211/AM13/		Lic.No/Date:0310703624 31.07.2012			
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 70% and	10,00,000 Kgs.	Polyester Staple Fibre	8,40,000 Kgs.
	Viscose 30%)		Viscose Staple Fibre	3,60,000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:18/22/84-ALC3/2012	1 3	06.00.2012	Status: Approved
HQ File :01/84/050/00208/AM13/		Lic.No/Date:0510331124 01.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Import item	Quantity
		Quantity	allowed
1.	Babies Dress made from 75%	1413 Nos. 75% Viscose 25%	1455.390
	Viscose 25% Polyester fabric,	Polyester fabric, GSM-	Sq. meter

	GSM-180+/-10%, Style No. 132431-770078	180+/-10%, width-54"	
2.	Children (Girls) Dress made from 75% Viscose 25% Polyester fabric, GSM-180+/-10%, Style No. 132431-770078	75% Viscose 25% Polyester fabric, GSM-180+/-10%, width-54"	2432.610 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:24/22/84-ALC3/2012	1. 19 11 1 1	06.00.2012	Status: Approved
HQ File :01/84/050/00214/AM13/		Lic.No/Date:0710089993 01.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the application, there is no evidence that the import product is gummed or de-gummed. Accordingly, the Committee considered assuming import product is de-gummed, 5% wastage has been allowed and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity	•	
1.	100% Printed Silk fabrics made	2158.270	Thrown silk yarn 20/22	2266.184 Kgs.
	out of thrown silk yarn having the	Kgs.	Denier in hanks of any	(including 5%
	net content of Silk-2158.270		grade	wastage)
	Kgs.			

The applicant firm should specify that the same grade of silk has been used in the export product.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:8/22/84-ALC3/2012

Party Name: J.D. JONES & CO. PVT. LTD. | Meet No/Date:22/84-ALC3/2012

Status:

	06.09.2012	Deferred
HQ File :01/84/050/00198/AM13/		Defer Date: 04.10.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not make available the sample of the export product, manufacturing process, stage-wise wastage and explanation regarding PTFE and Kynol Novoloid in support of their proposal. In absence of above information, it is not possible for the Committee to calculate the requirement of inputs asked for. Accordingly, the Committee decided to ask the applicant firm to make available the above information for consideration of the proposal. The case stands for re-listing on 04.10.2012.

Case No.:19/22/84-ALC3/2012		Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00209/AM13/		Lic.No/Date:0310703935 03.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Spunlace non-woven tape rolls (contents – Polyester 50% and	10,00,000 Kgs.	Polyester Staple Fibre	6,00,000 Kgs.
	Viscose 50%)		Viscose Staple Fibre	6,00,000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:20/22/84-ALC3/2012		Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00210/AM13/		Lic.No/Date:0310703938 03.08.2012	
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Spunlace non-woven tape rolls	5,00,000	Polyester Staple Fibre	2,40,000
	(contents – Polyester 40% and	Kgs.		Kgs.
	Viscose 60%)		Viscose Staple Fibre	3,60,000
			_	Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:6/22/84-ALC3/2012	'	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :01/84/050/00196/AM13/		Lic.No/Date:0310704173 06.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Spunlace non-woven tape rolls	5,00,000	Polyester Staple Fibre	1,80,000
	(contents – Polyester 30% and	Kgs.		Kgs.
	Viscose 70%)		Viscose Staple Fibre	4,20,000

				Kgs.	
The R.A. shall be	e advised to take necessary action	subject to com	pliance of other usual condition	ns.	

	Case No.:7/22/84-ALC3/2012 Party Nat			ll li		Meet No/Date:22/84-ALC3/2012 06.09.2012		Status: Approved		
	HQ File :01	/84/050/00197/AM13/	RLA File :10/	/24/040/000	37/AN		Lic.No/ 13.08.20	Date:101005)12	0878	
Decision: The Committee considered the						•		• •		•
	II.	in this case. Accordingly, C	Committee a	tter delibe	ration	s decided to	ratify	the Advai	nce Authorizati	on issued in this
29	case as de	etailed below:-								
	S.No.	Export Product		Export		Import item	1		Quantity	
				Quantity	•				allowed	
	1.	PVC backed Coir mats/	matting in	97,088	Sq.	Relevant	PVC	backed	1,00,000	
		various sizes mats		meter		Coir mattin	ng in	roll form	Sq. meter	
						olls			_	
	The R.A.	shall be advised to take nece	ssary action	subject to	com	pliance of oth	ner usu	al conditio	ns.	•

	Case No.:22	/22/84-ALC3/2012	Party Name:	WELSPUN INDIA		Meet No/Date:22/84 06.09.2012	I-ALC3/2012	Status: Approved
	HQ File :01/8	84/050/00212/AM13/	RLA File :03/	/95/040/00316/AM		Lic.No/Date:031070: 13.08.2012	5091	
		The Committee considered in this case. Accordingly, C		1	_	1 1		
	case as det	tailed below:-						
30	S.No.	Export Product		Export	Import iter	n	Quantity	

S.No.	Export Product		Export	Import item	Quantity
			Quantity		allowed
1.	Spunlace non-woven tape	olls	5,00,000	Polyester Staple Fibre	5,40,000

(contents – Polyester 90% and	Kgs.		Kgs.	
Viscose 10%)		Viscose Staple Fibre	60,000	
		_	Kgs.	
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

Case	Case No.:23/22/84-ALC3/2012 Party N			ll l		Meet No/Date:22/84-ALC3/2012 06.09.2012		Status: Approved
HQ I	File :01/8	34/050/00213/AM13/	RLA File :03/	/95/040/00314/A	M13/	Lic.No/Date:0310 13.08.2012)705096	
subi	mitted	The Committee considered in this case. Accordingly, Cailed below:-			•	• •		•
1	No.	Export Product		Export Quantity	Import iter	n	Quantity allowed	
1.		Spunlace non-woven t (contents – Polyester	tape rolls 35% and	5,00,000 Kgs.	Polyester S	Staple Fibre	2,10,000 Kgs.	_
		Viscose 65%)			Viscose St	aple Fibre	3,90,000 Kgs.	

Case No.:	:10/20/84-ALC3/2012	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Approved
HQ File :0	01/84/050/00187/AM13/	Lic.No/Date:0510331911 14.08.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this

	case as detailed below:-				
\parallel_{32}	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	Cotton/Linen Madeups Curtain,	6800 Kgs.	100% Linen yarn (flex)	6936 Kgs.
	Bbedsheet, Cushion Cover, Runner,			24 NM	(including 2%
		Table Cover, Window/ Door Blind,			wastage)
		Linen/Mix Fabrics, 24 NM			
	Linen(flex)				
	The R.A. s	shall be advised to take necessary action	subject to com	pliance of other usual condition	ions.

		Case No.:1/22/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:22/84-ALC3/2012 06.09.2012	Status: Deferred
33	3	HQ File :01/84/050/00191/AM13/	II		Defer Date: 04.10.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 04.10.2012.

MANUAL AGENDA CASES

(34)

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	Case No.441	M/s Indian Apparels, Gurgaon
	NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/379/AM-12/DES-V
	Ratification of Input Output Norms in	respect of Advance Authorization No.0510316752 dated
	07.02.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that no representative(s)

from the applicant firm presented before the NC for personal hearing. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(35)

Case No.442 M/s Niyaz Apparels, Chennai			
NC 22/AM-13, dt.06.09.2012	File No.01/84/50/498/AM-08/DES-V		
Ratification of input output norms in respect of Advance Authorization No.0410031790 dated			
01.10.2002.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Prabir Samanta present before the NC on behalf of the firm. Mr. Samanta presented the sample and explained the details of the case before the NC. Accordingly, Committee on the basis of actual use reflected in the shipping bill and endorsed by the customs and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Mens pant made out of 100%	800 pcs.	100% Nylon fabric	2.25 Sq. meter per
	Nylon fabric			piece
			100% Cotton Twill fabric	2.00 Sq. meter per
				piece
			Grt Rubber Pull Tab.	Net to net basis
2.	Ladies pant made out of 100%	175 pcs.	100% Nylon fabric	2.25 Sq. meter per
	Nylon fabric			piece
			100% Polyester one side	350 Sq. meter
			brush fabric	
			Grt Rubber Pull Tab.	Net to net basis

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(36)

Case No.443	M/s. Niyaz Apparels, Chennai
NC 22/AM-13, dt.06.09.2012	File No.01/84/162/344/AM-12/DES-V
Ratification of input output norms	in respect of Advance Authorization No.0410012050 dated
01.02.2001.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Prabir Samanta present before the NC on behalf of the firm. Mr. Samanta presented the sample and explained the details of the case before the NC. Accordingly, Committee on the basis of the shipping bill endorsed by the customs, accessories are allowed as reflected in the bills and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Techno Velocity	83,000 pcs.	100% Nylon Taslon fabric, 56"	1.75 Sq. meter per
	pant made out of			piece
	100% Nylon		100% Polyester Mesh Fabric as lining	0.75 Sq. meter per
	Taslon fabric with			piece
	100% Polyester		65% Polyester 35% Cotton 1/1 Poplin	0.139 Sq. meter
	Mesh fabric		p/dyed fabric for pocketing	per piece
			Fly zip brass teeth size 4"/	Net to net
			4.5"/5".5.5"/6"/6.5"	
			Pocket zip silver teeth size-5"/5.5"/6"	2 per piece
			Elastic Cord	0.82 Sq. meter per
				piece
			Oval reinforcement	2 per piece

Cordlock	2 per piece
Wranger Logo - Snap	Net to net
Nylon webbed tape	0.15 Sq. meter per
	piece
10 MM Gromments	4 per piece
Velcro 1"(D)X1.5"(W)	2 per piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(37)

Case No.444 M/s Indian Apparels, Gurgaon			
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/378/AM-12/DES-V		
Ratification of Input Output Norms in respect of Advance Authorization No.0510316753 dated			
07.02.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that no representative(s) from the applicant firm presented before the NC for personal hearing. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(38)

Case No.445 M/s Indian Apparels, Gurgaon			
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/380/AM-12/DES-V		
Ratification of Input Output Norms in respect of Advance Authorization No.0510316754 dated			
07.02.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that no representative(s) from the applicant firm presented before the NC for personal hearing. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(39)

Case No.446	M/s Ganesh Ecosphere Ltd., Kanpur	
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/364/AM-12/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.0610025572 dated		
18.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations decided that in case of import of Pet Chips & Pet Flaks in Srl. No.1 of import item, 3% wastage is allowed and remaining import items in Srl. No.1 & 2, 5% wastage is allowed against the quantity applied for by the applicant firm.

(40)

Case No.447 M/s Ganesh Ecosphere Ltd., Kanpur			
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/425/AM-12/DES-V		
Ratification of Input Output Norms in respect of Advance Authorization No.0610025904 dated			
14.02.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee after deliberations decided that in case of import of Pet Chips & Pet Flaks in Srl. No.1 of import item, 3% wastage is allowed and remaining import items in Srl. No.1 & 2, 5% wastage is allowed against the quantity applied for by the applicant firm.

(41)

Case No.448	M/s Ashutosh Fibre Pvt. Ltd., Ahmedabad	
NC 22/AM-13, dt. 06.09.2012	File No.01/84/162/161/AM-13/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.0810107410 dated		
04.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed	
		Quantity			
1.	Tex Yarn containing Mod Acrylic	7000 Kgs.	Mod Acrylic fiber	1892.800 Kgs.	

fiber – 1820 Kgs. (26%), Para Aramid fiber – 2730 Kgs. (39%)		(including wastage)	4%
and Stainless Steel wire – 2450	Para Aramid fiber	2839.200	Kgs.
Kgs. (35%)		(including	4%
		wastage)	
	Stainless Steel wire	2462.250	Kgs.
		(including	$\frac{1}{2}\frac{0}{0}$
		wastage)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(42)

Case No.449	M/s Ashutosh Fibre Pvt. Ltd., Ahmedabad		
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/312/AM-12/DES-V		
Ratification of Input Output Norms in respect of Advance Authorization No.0810106732 dated			
16.12.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Tex Yarn containing Mod Acrylic	24,000	Mod Acrylic fiber	6489.600 Kgs.
	fiber – 6240 Kgs. (26%), Para	Kgs.		(including 4%
	Aramid fiber – 9360 Kgs. (39%)			wastage)
	and Stainless Steel wire – 8400		Para Aramid fiber	9734.400 Kgs.
	Kgs. (35%)			(including 4%
				wastage)
			Stainless Steel wire	8442.000 Kgs.
				(including $\frac{1}{2}\%$
				wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(43)

Case No.450	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi			
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/324/AM-12/DES-V			
Ratification of input output norms in respect of Advance Authorisation No.0510312516 dated				
27.12.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Ladies Kaftan (Swimware) in 100%	2670 Nos.	100% Rayon printed	9877 Sq. meter
	Rayon printed woven fabric, GSM-		woven fabric, GSM-	
	88+/-10% (variation), Style		88+/-10% (variation)	
	No.135566		, ,	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(44)

Case No.451	M/s Orient Craft Ltd., Gurgaon
NC 22/AM-13, dt.06.09.2012	File No.01/84/162/201/AM-13/DES-V
Fixation of ad-hoc norms against Annu	ual Advance Authorisation No.0510264383 dated 14.05.2010.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/68/2012-13/Hosy., dated 05.09.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gatsby Bed Cover (Quilted), size-	1 pc.	100% Silk Habutai Solid	9.50 Sq.
	290 cms X 240 cms made from Front		Dyed Woven Fabric,	meter per

	& Pipen: 100% Silk Habutai Solid		GSM-43+/-10%	piece
	Dyed Woven Fabric, GSM-43+/-		100% Silk Habutai Solid	0.58 Sq.
	10%, Filling: 100% Cotton Woven		Dyed Woven Fabric,	meter per
	Flannel fabric, GSM-104+/-10% &		GSM-43+/-10% for piping	piece
	Back: 100% Cotton (Indigenous		100% Cotton Woven	18.95 Sq.
	Fabric)		Flannel fabric, GSM-	meter per
			104+/-10%	piece
2.	Gatsby Bed Cover (Quilted), size-	1 pc.	100% Silk Habutai Solid	9.57 Sq.
	260 cms X 240 cms made from Front		Dyed Woven Fabric,	meter per
	& Pipen: 100% Silk Habutai Solid		GSM-43+/-10%	piece
	Dyed Woven Fabric, GSM-43+/-		100% Cotton Woven	16.45 Sq.
	10%, Filling: 100% Cotton Woven		Flannel fabric, GSM-	meter per
	Flannel fabric, GSM-104+/-10% &		104+/-10%	piece
	Back: 100% Cotton (Indigenous			
	Fabric)			
3.	Gatsby Sham (Quilted), size-65 cms	1 pc.	100% Silk Habutai Solid	0.89 Sq.
	X 65 cms made from Front & Pipen:		Dyed Woven Fabric,	meter per
	100% Silk Habutai Solid Dyed		GSM-43+/-10%	piece
	Woven Fabric, GSM-43+/-10%,		100% Cotton Woven	1.54 Sq.
	Filling: 100% Cotton Woven Flannel		Flannel fabric, GSM-	meter per
	fabric, GSM-104+/-10% & Back:		104+/-10%	piece
	100% Cotton (Indigenous Fabric)			
4.	Gatsby Sham (Quilted), size-54 cms	1 pc.	100% Silk Habutai Solid	0.75 Sq.
	X 70 cms made from Front & Pipen:		Dyed Woven Fabric,	meter per
	100% Silk Habutai Solid Dyed		GSM-43+/-10%	piece
	Woven Fabric, GSM-43+/-10%,		100% Cotton Woven	1.29 Sq.
	Filling: 100% Cotton Woven Flannel		Flannel fabric, GSM-	meter per
	fabric, GSM-104+/-10% & Back:		104+/-10%	piece
	100% Cotton (Indigenous Fabric)			

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(45)

Case No.452	M/s Orient Craft Ltd., Gurgaon		
NC 22/AM-13, dt.06.09.2012	File No.01/84/162/198/AM-13/DES-V		
Fixation of ad-hoc norms against Annual Advance Authorization No.0510307324 dated 04.11.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/70/2012-13/Hosy., dated 05.09.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Jersy Boxspring Cover, size-40"x76"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	3.10 Sq. meter per piece.
2.	Jersy Boxspring Cover, size-55"x76"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	3.57 Sq. meter per piece.
3.	Jersy Boxspring Cover, size-60"x80"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	3.84 Sq. meter per piece.
4.	Jersy Boxspring Cover, size-78"x80"+12" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	4.23 Sq. meter per piece.
5.	Jersy Boxspring Cover, size-72"x84"+12" made from 100%	1 pc.	100% Cotton knitted white/dyed fabric,	<u> </u>

	Cotton knitted white/dyed fabric, GSM-172+/-10%		GSM-172+/-10%	
6.	Jersy Duvet Cover, size-90"x92" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	15.30 Sq. meter per piece.
7.	Jersy Duvet Cover, size-106"x92" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	17.14 Sq. meter per piece.
8.	Jersy Duvet Cover, size-104"x100" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	18.54 Sq. meter per piece.
9.	Jersy Duvet Cover, size-70"x92" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	11.89 Sq. meter per piece.
10.	Jersy Sham Cover, size-14"x22" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	0.69 Sq. meter per piece.
11.	Jersy Sham Cover, size-20"x28" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.15 Sq. meter per piece.
12.	Jersy Sham Cover, size-26"x26" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.62 Sq. meter per piece.
13.	Jersy Sham Cover, size-20"x36" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.49 Sq. meter per piece.
14.	Jersy Pillow Cover, size-20"x40" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1.59 Sq. meter per piece.

15.	Jersy Pillow Cover, size-20"x32" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	_	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 * 1
16.	Jersy Fitted Sheet, size-40"x76"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	8.96 Sq. meter per piece.
17.	Jersy Fitted Sheet, size-55"x76"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	8.96 Sq. meter per piece.
18.	Jersy Fitted Sheet, size-60"x80"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.32 Sq. meter per piece.
19.	Jersy Fitted Sheet, size-78"x80"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 -
20	Jersy Fitted Sheet, size-72"x84"+16.5" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	9.68 Sq. meter per piece.
21.	Jersy Flat Sheet, size-72"x102" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	6.16 Sq. meter per piece.
22.	Jersy Flat Sheet, size-81"x102" made from 100% Cotton knitted white/dyed fabric, GSM-172+/-10%	1 pc.	100% Cotton knitted white/dyed fabric, GSM-172+/-10%	8.77 Sq. meter per piece.

23.	Jersy Flat Sheet, size-100"x112"	1 pc.	100% Cotton knitted	9.50 Sq. meter
	made from 100% Cotton knitted		white/dyed fabric,	per piece.
	white/dyed fabric, GSM-172+/-10%		GSM-172+/-10%	
24.	Jersy Flat Sheet, size-118"x112"	1 pc.	100% Cotton knitted	9.53 Sq. meter
	made from 100% Cotton knitted		white/dyed fabric,	per piece.
	white/dyed fabric, GSM-172+/-10%		GSM-172+/-10%	
25.	Jersy Bag, size-7.5"x10.5" made	1 pc.	100% Cotton knitted	0.20 Sq. meter
	from 100% Cotton knitted white/dyed		white/dyed fabric,	per piece.
	fabric, GSM-172+/-10%		GSM-172+/-10%	
26.	Jersy Bag, size-14"x20" made from	1 pc.	100% Cotton knitted	0.63 Sq. meter
	100% Cotton knitted white/dyed	_	white/dyed fabric,	per piece.
	fabric, GSM-172+/-10%		GSM-172+/-10%	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(46)

Case No.453	M/s Tozai Safety Pvt. Ltd., Kolkata			
NC 22/AM-13, dt.06.09.2012	File No.01/84/50/357/AM-12/DES-V			
Ratification of input output norms against Advance Authorisation No.0210173856 dated 09.02.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Industrial Safety Gloves made of	10,370 Pair	Para Aramid Woven	5703.500 Sq.
	Para Aramid Woven Synthetic fibre		Synthetic Fibre cloth	Mtrs (@ 0.550
	cloth, GSM-740+/-10% & Blended		(GSM-740 + -10%)	Sq. Mtrs/pair)
	knitted fabric (Blend of Cotton, Wool		Blended knitted Fabric	2696.2 Sq.
	& Other fibres:Wool-57%+/-10%,		(Blend of Cotton, Wool	Mtrs. (@ 0.26

	Cotton-42%+/-10% & balance-others), GSM-390+/-10%, (Equivalent-3772.50 Sq. meter) (with/without liner and/or Leather enforcement)		& Other fabric: Wool 57%+/-10%, Cotton 42%+/-10% & Balance Others) GSM 390+ - 10%) (Equivalent-3772.50 Sq. meter)	Sq. Mtrs/pair)
2.	Industrial Safety Gloves made of Knitted Synthetic Fibre cloth, GSM-800+/-10%	1600 Pair	Knitted Synthetic Fibre Cloth GSM- 800+/10% (Equivalent-420.20 Sq. meter)	(@ 0.22 Sq.

Imported knitted synthetic fibre cloth should match in the export product in respect of item No.2.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(47)

Case No.454	M/s Pasha International, Madurai			
NC 22/AM-13, dt. 06.09.2012	File No.01/84/50/374/AM-11/DES-V			
Ratification of Input Output Norms in respect of Advance Authorization No.3510033144 dated				
14.03.2011.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. G. Basheer Ahamed, Manager, present before the NC on behalf of the firm. Mr. Basheer Ahamed presented the various size of samples and explained the details of the case before the NC. The applicant firm stressed for enhancement of wastage from 2% to 5% as earlier decided by NC in its meeting held on 24.03.2011. The Committee did not agree with the demand of the applicant firm. The Committee stated to the representative(s) of the firm that if they think that the actual wastage is more, then the applicant firm will submit the proof for the actual wastage certified by the customs. Mr. Basheer Ahamed agreed to submit the proof before the NC within a month. The case stands for re-listing on 11.10.2012.

(48)

Ι.	(10)					
	Case No.455	M/s Chelsea Mills, Gurgaon				

NC 22/AM-13, dt. 06.09.2012	File No.01/84/162/228/AM-13/DES-V			
Fixation of ad-hoc norms under Annual Advance Authorisation No.0510323823 dated 02.05.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the in the list, the proposals has been started from Srl. No.4. The Srl. No.1 to 3 has not been indicated in the list of proposal. Accordingly, the Committee on the basis of measurement and CAD of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No. (Sl.No.	Export Product	Export	Import item	Quantity allowed
in the list)		Quantity		
1A.(4A)	Girls flared jeans made from	13,105	98% Cotton 2% Spandex	25,947.5 Sq. meter
	98% Cotton 2% Spandex	Nos.	denim fabric, GSM-350+/-	
	denim fabric, GSM-350+/-		10%	
	10%, Style		Elastic	12,449.75 Meters
	No.253852/253798			with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	4324.65 Sq. Mtrs.
				with accountability
			100% Cotton dyed fabric,	5242 Sq. meter.
			GSM-105+/-10%	
1B.(4(B)	Girls flared jeans made from	11,295	98% Cotton 2% Spandex	22,344.1 Sq. meter
	98% Cotton 2% Spandex	Nos.	denim fabric, GSM-295+/-	
	denim fabric, GSM-295+/-		10%	
	10%, Style		Elastic	10,730.25 Meters
	No.253852/253798			with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis

			Hangers	Net to net basis
			Fusible interlining	3727.35 Sq. Mtrs.
				with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	4518 Sq. meter.
2. (5)	Girls flared Denim pant made from 80% Cotton 20% Polyester denim fabric,	10,600 Nos.	80% Cotton 20% Polyester denim fabric, GSM-350+/-10%	20,988 Sq. meter
	GSM-350+/-10%, Style No. 254429/ 254437		Elastic	10,070 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Key chain	Net to net basis
			Fusible interlining	3180 Sq. Mtrs. with accountability
3.(6)	Girls flared skirts made from 80% Cotton 20% Polyester denim fabric, GSM-350+/-	8850 Nos.	80% Cotton 20% Polyester denim fabric, GSM-350+/-10%	9912 Sq. meter
	10%, Style No. 254829		Elastic	8407.50 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	1770 Sq. Mtrs. with accountability
4.(7)	Infants & Girls denim flared	17,520	69% Cotton 30% Polyester	19,272 Sq. meter

	jeans made from 69% Cotton 30% Polyester 1% Spandex fabric, GSM- 310+/-10%, Style No.912911/ 915959/912915/915960	Nos.	1% Spandex fabric, GSM-310+/-10% Snap fastners Zip fastners Elastic Sensors Tags Crystal Buttons Fusible interlining	Net to net basis Net to net basis 16,644 Mtrs. with accountability Net to net basis Net to net basis 3504 Sq. Mtrs. with accountability
5.(8)	Girls Boot Cut denim jeans made from 69% Cotton	2410 Nos.	100% Cotton dyed fabric, GSM-105+/-10% 69% Cotton 30% Polyester 1% Spandex fabric, GSM-	5256 Sq. meter 5543 Sq. meter
	30% Polyester 1% Spandex fat fabric, GSM-310+/-10%, Style No.236990		310+/-10% Snap fastners Zip fastners Elastic	Net to net basis Net to net basis 2289.50 Meters with accountability
			Sensors Tags Fusible interlining 70% Polyester 30% Cotton dyed fabric, GSM-105+/-	Net to net basis 795.30 Sq. Mtrs. with accountability
6(9)	Girls flared denim embroidered skirts made from 69% Cotton 30% Polyester 1% Spandex	7770 Nos.	10% 69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-300+/-10% Snap fastners	8702.40 Sq. meter Net to net basis

	fabric, GSM-300+/-10%,		Zip fastners	Net to net basis
	Style No.914389		Elastic	7381.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	1554 Sq. Mtrs. with accountability
			70% Polyester 30% Cotton dyed fabric, GSM-105+/-10%	2719.50 Sq. meter
7 (10).	Infants & Girls flared denim embroidered skirts made from 69% Cotton 30%		69% Cotton 30% Polyester 1% Spandex Denim fabric, GSM-300+/-10%	4092 Sq. meter
	Polyester 1% Spandex		Snap fastners	Net to net basis
	fabric, GSM-300+/-10%,		Zip fastners	Net to net basis
	Style No.912905/769071		Elastic	4417.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	697.50 Sq. Mtrs. with accountability
8 (11)	Infants & Girls Pleated Long Dress made from 83% Cotton 17% Polyester		83% Cotton 17% Polyester Denim fabric, GSM-300+/- 10%	3582.39 Sq. meter
	Denim fabric, GSM-300+/-		Snap fastners	14,622 set
	10%, Style No.180823		Sensors Tags	Net to net basis
9. (12)	Girl's Roll up Sleeves Multiple Tiered Long Dress	11,000 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	31,570 Sq. meter
	made from 100% Cotton		Snap fastners	77,000 set
	Denim fabric, GSM-155+/-		Evaible interlining	2200 Ca Mtra

	10%, Style No.914391/250108		rusidie interining	with accountability
10. (13)	Girls long flared/sleeves dress made from 100%	4025 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	9941.75 Sq. meter
	Cotton Denim fabric, GSM-155+/-10%, Style		Fusible interlining	1006.25 Sq. Mtrs with accountability
	No.892429		Sensors Tags	Net to net basis
11.(14)	Infants & Girls Long Tiered Dress made from 85% Cotton 15% Polyester	1640 Nos.	85% Cotton 15% Polyester denim Fabric, GSM-295+/-10%	2919.20 Sq. meter
	denim Fabric, GSM-295+/-10%, Style No. 373745		Snap fastners	Net to net basis
12. (15)	Girls Long Sleeve long jacket made from 100% Cotton dyed fabric, GSM-235+/-10%, Style No.292689		100% Cotton dyed fabric, GSM-235+/-10%	14,994.10 Sq meter
			100% Cotton dyed fabric, GSM-110+/-10%	6276.60 Sq. meter
			100% Polyester dyed fabric, GSM-210+/-10%	3835.70 Sq. meter
			Sensors Tags	Net to net basis
			100% Cotton Tape	40,449.20 Mtrs.
			Fusible interlining	4184.40 Sq. Mtrs with accountability
13. (16)	Boot Cut Girls Pants made from 98% Cotton 2% Spandex dyed Corduroy		98% Cotton 2% Spandex dyed Corduroy fabric, GSM-285+/-10%	4515 Sq. meter
	fabric, GSM-285+/-10%,		Snap fastners	Net to net basis
	Style No. 268042/268043		Rivets	8600 Set
14.(17)	Infants long dress with	4050 Nos.	100% Cotton Denim fabric,	3564 Sq. meter

	diaper made from 100% Cotton Denim fabric, GSM- 295+/-10%, Style No.306450/356093/ 362581		GSM-295+/-10% Snap fastners	12,150 set
15. (18)	Infant's jeans made from 80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10%, Style No.306379/356066/	4350 Nos.	80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10% Snap fastners Rivets	3349.50 Sq. meter 8700 set 13,050 Set
	362272		Sensors Tags Fusible interlining	Net to net basis 957 Sq. Mtrs. with accountability
16. (19)	Infants & Girls pants made from 100% Cotton dyed fabric, GSM-276+/-10%, Style No. 345667/293528/397149	5180 Nos.	100% Cotton dyed fabric, GSM-276+/-10% Snap fastners Zip fastners Rivets Sensors Tags Fusible interlining	Net to net basis Net to net basis 15,540 Set Net to net basis 1036 Sq. Mtrs. with accountability
17. (20)	Infants Long Jumper/ Skirts all with multiple tiers at bottom with diaper made from 90% Cotton 10% Polyester denim fabric, GSM-205+/-10%, Style No. 237679	2080 Nos.	90% Cotton 10% Polyester denim fabric, GSM-205+/-10% Snap fastners Hasp & Sliders Fusible interlining	2392 Sq. meter 8320 Set 4160 Set 520 Sq. Mtrs. with accountability

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
